

(a) whether the Government propose to publish the histories of the wars of 1962, 1965 and 1971 prepared by the History Division; and

(b) if so, by when and the further reaction of the Government thereto?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b). The records/material used in the preparation of histories of the wars of 1962, 1965 and 1971 are classified. So they have not been published, in the public interest.

Bachawat Tribunal Award on Almatti Dam. A.P.

*438. SHRI AJMEERA CHANDULAL:
SHRI S.D.N.R. WADIYAR

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether assurance was given by the Prime Minister to the Andhra Pradesh Chief Minister regarding the steps taken to ensure that Bachawat Tribunal Award on Krishna Waters would be honoured while constructing the Almatti Dam;

(b) the details of the amicable settlement reached between the Governments of Andhra and Karnataka in regard to the height of the dam;

(c) the present position in regard to the construction work of the project;

(d) whether Andhra Pradesh Government has raised any objection for constructing the dam upto 524 ft. by the Karnataka Government; and

(e) if so, the details thereof and reaction of the Union Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) The Prime Minister in a meeting of the Chief Ministers of Andhra Pradesh, Karnataka & Maharashtra held on 10.8.96 announced that the State Governments are required to abide by award of Krishna Water Disputes Tribunal. Almatti Dam is one of the components of Upper Krishna Project of Karnataka. The Government of Karnataka has assured that it does not intend to use more than its allocated waters under the Final Order of the Krishna Water Disputes Tribunal by the construction of Almatti Dam to its full height.

(b) The State Government of Andhra Pradesh and Karnataka have not reached any settlement on the height of the Almatti Dam.

(c) As per the Status report received from the State Govt. of Karnataka the status of construction of Almatti Dam as on 31.3.1996 is as under:

Component	Level Achieved (meters)
(a) Left Bank no-overflow section	
(i) Earthen Dam (Average level)	528.756
(ii) Concrete non-overflow Dam (block No. 1 to 11)	528.681
(iii) Minimum level (Key wall)	527.756
(b) Spilway overflow section (Maximum Level-block No. 13)	506.700
(c) Right bank non-overflow section	
(i) Power Blocks (Average Level-Block No. 40 to 46)	526.00
(ii) Non-overflow section (Block No. 38 and 39)	513.20 & 517.75
(iii) Block No. 46 to 54	528.681

Upper Krishna Project is one of the Projects monitored by the Central Water Commission (CWC). The Officials of CWC who generally visit the Project once a year (last visit was in May 1995) have not verified this progress.

(d) and (c). The Govt. of Andhra Pradesh in their various letters to the Union Govt. have objected to the increase in the height of the Almatti Dam by the Government of Karnataka. The latest communication received from the Chief Minister of Andhra Pradesh in this regard is dated 26.7.96.

Minister for Water Resources in his letter dated 11.7.96 addressed to the Chief Minister, Andhra Pradesh has clarified that the clearance given by the Central Government to the Government of Karnataka is for Upper Krishna Project-Stage-I envisaging a Full reservoir level (FRL) of 512.2 m. Stage-II of the project envisaging a FRL of 524.256 m. has not been cleared. A meeting of the Chief Ministers of Andhra Pradesh, Karnataka and Maharashtra was convened by the Prime Minister on 10.8.1996. However, no consensus in the matter could be reached at this meeting.

Improvement of N.H. No. 43

*439. SHRI K. PRADHANI: Will the Minister of SURFACE TRANSPORT be pleased to state: